

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**RAJYA SABHA**

**UNSTARRED QUESTION NO. 527**

**ANSWERED ON TUESDAY, THE 25<sup>TH</sup> JULY, 2023**

**CSR FUNDS SPENT BY GOVERNMENT AND NON-GOVERNMENT COMPANIES**

**QUESTION**

**527. DR. SUMER SINGH SOLANKI:**

Will the Minister of Corporate Affairs be pleased to state:

- (a) the details of the funds spent by Government and non-Government companies under the Corporate Social Responsibility (CSR) head during the last two years and the current financial year;
- (b) the details of amount spent under the said head in Madhya Pradesh, district-wise; and
- (c) whether Government has devised any plan to review the work done by the said Government and non-Government companies, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS**

**[RAO INDERJIT SINGH]**

(a) & (b): The broad framework for Corporate Social Responsibility (CSR) has been provided under Section 135 of the Companies Act, 2013 ('Act'), Schedule VII of the Act and Companies (CSR Policy) Rules, 2014. The CSR framework is disclosure based and CSR mandated companies are required to file details of CSR activities annually in the MCA21 registry. All data related to CSR filed by companies in MCA21 registry is available in public domain at [www.csr.gov.in](http://www.csr.gov.in). On the basis of annual filings made by Companies in the MCA21 registry, the CSR spent by Public Sector Undertakings (PSUs) and Non-PSUs for the financial years (FY) 2020-21 and 2021-22 are given below:

Particulars	FY 2020-21	FY 2021-22
	Total Amount Spent (Rs. Cr.)	Total Amount Spent (Rs. Cr.)
Non-PSUs	21724.68	21619.34
PSUs	4486.27	4313.46

(Data up to 31.03.2023) [Source: Corporate Data Management Cell]

District-wise details of the aggregate CSR spent by PSUs and Non-PSUs in the State of Madhya Pradesh for the financial years (FY) 2020-21 and 2021-22 are at Annexure.

Further, the companies are required to file CSR data for the FY 2022-23 on or before 31st March, 2024.

(c): No, Sir. Under the Act, CSR is a Board driven process and the Board of the company is empowered to plan, decide, execute and monitor CSR activities based on the recommendations of its CSR Committee. The CSR mandated companies are required to provide additional information in their Annual Financial Statement regarding the amount of expenditure incurred on CSR activities and the same is required to be audited by the statutory auditors of the company. Further, the Board of the company is also required to disclose the CSR Policy implemented by the company in its Board report. Thus, the corporate governance framework along with the existing legal provisions such as mandatory disclosures, accountability of the CSR Committee and the Board, provisions for statutory audit of accounts of the company etc. provide adequate scope to review the works done by them.

\*\*\*\*\*

<b>District wise Summary of CSR Expenditure in Madhya Pradesh (Amount in Crore)</b>			
<b>Sr. no.</b>	<b>District</b>	<b>FY 2020-21</b>	<b>FY 2021-22</b>
1	Agar Malwa	-	0.00
2	Alirajpur	0.41	-
3	Anuppur	2.03	1.84
4	Ashoknagar	-	1.66
5	Balaghat	0.19	1.62
6	Barwani	3.17	3.61
7	Betul	0.21	0.89
8	Bhind	0.16	1.54
9	Bhopal	32.43	46.99
10	Burhanpur	0.62	1.96
11	Chhatarpur	0.84	7.22
12	Chhindwara	2.91	4.19
13	Damoh	4.34	5.07
14	Datia	0.06	-
15	Dewas	4.42	8.58
16	Dhar	1.17	9.28
17	Dindori	0.04	0.49
18	Guna	3.92	6.71
19	Gwalior	3.75	8.66
20	Harda	0.97	3.14
21	Hoshangabad	4.95	4.50
22	Indore	31.60	59.96
23	Jabalpur	5.53	4.35
24	Jhabua	1.53	8.05
25	Katni	1.39	1.56
26	Khandwa	8.77	15.22
27	Khargone	1.62	5.51
28	Mandla	4.85	1.51
29	Mandsaur	0.07	1.60
30	Morena	0.06	4.68
31	Narsinghpur	0.51	0.35
32	NEC/ Not Mentioned*	114.93	50.76
33	Neemuch	0.98	2.97
34	Niwari	-	-
35	Panna	0.37	1.38
36	Raisen	1.13	2.08
37	Rajgarh	4.68	0.97
38	Ratlam	3.21	2.79
39	Rewa	7.83	7.48
40	Sagar	7.95	2.37
41	Satna	9.25	12.73
42	Sehore	7.03	3.85
43	Seoni	0.19	0.11
44	Shahdol	3.66	5.18
45	Shajapur	0.16	1.45
46	Sheopur	7.96	1.52
47	Shivpuri	2.79	1.88
48	Sidhi	1.28	1.08
49	Singrauli	72.88	77.66
50	Tikamgarh	0.01	0.11
51	Ujjain	5.16	15.35
52	Umariya	0.54	3.98
53	Vidisha	1.00	3.60
<b>Grand Total (in Cr.)</b>		<b>375.51</b>	<b>420.04</b>

(Data up to 31.03.2023) [Source: Corporate Data Management Cell]

\* Companies did not specify the name of District where projects were undertaken

\*\*\*\*\*